

List of creditors as on 20.07.2026

S. No.	Name of Creditor	Detail of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party						% of voting share in COC
1	Hunch Circle Private Limited	05-07-2025	12,25,86,110	-	Financial claim	□ 0.00	Yes	0.00	0.00	□ 0.00	12,25,86,110	-	Claim Inadmissible
2	KJS Concrete Private Limited	05-07-2025	1,74,49,833	-	Financial claim	□ 0.00	Yes	0.00	0.00	□ 0.00	1,74,49,833	-	Claim Inadmissible
3	Puneet Oils & Chemical Private Limited	08-07-2025	13,93,81,100	-	Financial claim	□ 0.00	Yes	0.00	0.00	□ 0.00	13,93,81,100	-	Claim Inadmissible
4	Pankaj Infotech Private Limited	08-07-2025	13,03,53,260	-	Financial claim	□ 0.00	Yes	0.00	0.00	□ 0.00	13,03,53,260	-	Claim Inadmissible
5	Tanish Tradecom Private Limited	08-07-2025	12,33,11,600	-	Financial claim	□ 0.00	Yes	0.00	0.00	□ 0.00	12,33,11,600	-	Claim Inadmissible
6	KJS Imperial Properties Private Limited	29-12-2025	2,22,50,302	-	Financial claim	□ 0.00	Yes	0.00	0.00	□ 0.00	2,22,50,302	-	Claim Inadmissible
7	Kamal Prime Finvest Co. Pvt Ltd	29-12-2025	3,16,55,404	-	Financial claim	□ 0.00	Yes	0.00	0.00	□ 0.00	3,16,55,404	-	Claim Inadmissible
8	Kamal Corporation Private Limited	29-12-2025	1,94,85,466	-	Financial claim	□ 0.00	Yes	0.00	0.00	□ 0.00	1,94,85,466	-	Claim Inadmissible
9	Kamal Telecom Private Limited	29-12-2025	1,40,450	-	Financial claim	□ 0.00	Yes	0.00	0.00	□ 0.00	1,40,450	-	Claim Inadmissible
10	Kamal Malls and Residencies Private Limited	29-12-2025	44,51,483	-	Financial claim	□ 0.00	Yes	0.00	0.00	□ 0.00	44,51,483	-	Claim Inadmissible
11	Manjula Ahluwalia	29-12-2025	6,80,74,084	-	Financial claim	□ 0.00	Yes	0.00	0.00	□ 0.00	-	6,80,74,084	Claim is under verification
12	Karanpal Singh	29-12-2025	2,68,92,555	-	Financial claim	□ 0.00	Yes	0.00	0.00	□ 0.00	-	2,68,92,555	Claim is under verification
13	Himangini Singh	29-12-2025	65,42,51,750	-	Financial claim	□ 0.00	Yes	0.00	0.00	□ 0.00	-	65,42,51,750	Claim is under verification
14	Smt. Sushila Agarwal, Proprietor of M/s Maa Ganga Ispat	08-04-2026	1,31,22,400	-	Financial claim	□ 0.00	No.	0.00	0.00	□ 0.00	1,31,22,400	-	Claim Inadmissible
14	Total		1,37,34,05,797	-		-		-	-	-	62,41,87,408	74,92,18,389	

Note :

1. As per Regulation 14 of IBC 2016-
Where the amount claimed by a creditor is not precise due to any contingency or other reason, the interim resolution professional or the resolution professional, as the case may be, shall make the best estimate of the amount of the claim based on the information available with him. The interim resolution professional or the resolution professional, as the case may be, shall revise the amounts of claims admitted, including the estimates of claims made under sub regulation (1), as soon as may be practicable, when he comes across additional information warranting such revision.

2. The claims if not submitted in appropriate claim form have been provisionally admitted at notional amount of Rs. 1.

3. Claims have been provisionally admitted by IRP on the basis of records / documents submitted by the creditors, as the updated books of accounts of the Corporate Debtor are still not made available to IRP.

4. The claims where admitted are subject to further revision/substantiation/modification on the basis of any additional information / evidence / clarification which may be received subsequently and which warrant such revision/substantiation/modification.

5. Information / evidence / clarification may also be pending from Operational Creditor/Management/Employees for the claims under further verification.

6. All the claims submitted under this category are prime a facie appears to be the related Party, as per the documents submitted by the claimant and records available with the Resolution Professional.